

File no-15012/03/2025
Government of India
Ministry of Law and Justice
Department of Legal Affairs


B Wing (Middle Wing)
4th Floor, Janpath Bhawan
New Delhi- 110001
Dated: 18.07.2025

Notice

Subject: **Removal of name from Notary Register**

Name of following Notary stands removed from the Notary Register on account of the reason mentioned against it, under the Section 10(a) of the Notary Act 1952.

S.No	Name and Reg No.	Address	Area of practice	Date of effect of removal	Reason of removal
1.	Sandeep Naik (35293)	R/at 88-B, Rajendra Nagar, Indore (M.P)-452012	Indore, Madhya Pradesh	02.06.2025	Own Request
2.	Parmar Bharatiben Babulal (18195)	13, Shivshakti Satkar Society, Ganeshpura Road, Palanpur, Dist. Banas Kantha, Gujarat - 385 001.	Palanpur, Gujarat	09.09.2024	
3.	Jayarama C.H. (21541)	Sri Rama Nilaya, Samethadka Puttur, Dakshin Kannad Karnataka-574202	Puttur D.K , Karnataka	21.10.2024	
4.	Swati Shirish Lele (2640)	R/at 1404, Shrikrupa, Bhausahab Lele Chauk, Alibag-Raigad. Maharashtra- 402201	Alibag, Dist. Raigad, Maharashtra	21.06.2024	


(Radhe Shyam Singh)
Under Secretary to the Govt. of India